

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 246 of 2014 & IA No. 56 of 2015**

**Dated: 26<sup>th</sup> May, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Tata Power Delhi Distribution Ltd. .... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri  
Mr. Anand Kumar Srivastava

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R-1/DERC

**ORDER**

In this Appeal, 10 issues are left for arguments by the learned counsel for the Appellant.

Post this appeal for remaining arguments of the parties on **12<sup>th</sup> July, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

vt/kt